

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 800**

TO BE ANSWERED ON THE 07TH FEBRUARY, 2023/ MAGHA 18, 1944 (SAKA)

WOMEN'S SAFETY

800. COL. RAJYAVARDHAN RATHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the impact on women's safety in the districts where Investigative Units for Crime against Women Scheme was implemented along with the conviction rate in the crimes;

(b) the funds allocated and utilised for the scheme, State-wise;

(c) whether the Government has any proposal/ plan to bring back a similar or related scheme in the future or has brought one already;

(d) if so, the details thereof; and

(e) if not, the reasons for the same?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including women rest with the respective State Governments. However, in order to augment the capacity of States in the domain of investigation of heinous crime against women, the Ministry of Home Affairs (MHA) had implemented

scheme for assisting States/Union Territories to set up 150 Investigative Units for Crime against Women in districts for a period of two years (2015-16 and 2016-17) with a 50:50 cost sharing basis with the States/ Union Territories. An amount of Rs. 28 lakhs was allocated to each unit by Central Government. State/UT wise units allocated is given at Annexure. Details of such units established by the States/ Union Territories are not maintained centrally. The Ministry is now implementing a Scheme to assist States/UTs to set up Women Help Desks in all Police Stations. As per information available, Women Help Desks have been set up in 13,101 Police Stations.

ANNEXURE MENTIONED IN THE LOK SABHA UNSTARRED QUESTION NO. 800 FOR
07.02.2022 ON WOMEN'S SAFETY

Allocated State/UT wise Investigative Units for Crimes against Women

States / UTs	No. of IUCAWs formed
Andhra Pradesh	4
Arunachal Pradesh	4
Assam	6
Bihar	8
Chhattisgarh	6
Goa	1
Gujarat	7
Haryana	4
Himachal Pradesh	3
Jammu & Kashmir	5
Jharkhand	5
Karnataka	6
Kerala	4
Madhya Pradesh	10
Maharashtra	7
Manipur	2
Meghalaya	2
Mizoram	2
Nagaland	2
Odisha	7
Punjab	5
Rajasthan	7
Sikkim	1
Tamil Nadu	7
Telangana	2
Tripura	2
Uttar Pradesh	15
Uttarakhand	3
West Bengal	5
A& N Islands	1
Chandigarh	1
D & N Haveli	1
Daman & Diu	1
Delhi	2
Lakshadweep	1
Puducherry	1
	150